

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 339/2023

In the matter of:

Deepti Gupta

...Applicant

Versus

Ministry of Environmental and Forest
& Climate Change & Ors

...Respondents

NDOH:-21.12.2023

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Filed by:

New Delhi:


(Satender Kumar)

Sr. Environmental Engineer

Dated: 28.11.2023

Delhi Pollution Control Committee

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
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**RESPONSE ON BEHALF OF DELHI POLLUTION CONTROL
COMMITTEE IN COMPLIANCE TO THE ORDER DATED
02.11.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That, this matter was taken up by this Hon'ble Tribunal on 19.07.2023 and pleased to constitute a joint committee of Delhi Pollution Control Committee (DPCC), Municipal Corporation of Delhi (MCD), Delhi Jal Board (DJB) and Delhi Urban Shelter Improvement Board. The Committee was directed to visit the place and submit the factual and action taken report.
2. That in compliance with the order dated 19.07.2023 passed by this Hon'ble Tribunal, DPCC filed the status report through email on 13.09.2023 which is available on the records of this Hon'ble Tribunal.
3. That, prima facie the issues raised in the present complaint regarding discharge of sewage coming out from jhuggi clusters, open defecation, into the open green area of Shalimar Bagh, Block CA, Delhi-88.
4. That, this Hon'ble Tribunal after considering the status report filed by DPCC on behalf of the Joint Committee, pleased to issue notice to all the respondents to file reply/ response.



②

5. That, DUSIB vide letter dated 15.09.2023 informed:-

1. The estimate has been prepared for the work of to stop the discharge of domestic waste water of JJ Basti from site in question and divert to nearby Nalla/ Drain adjacent to the CA block, Shalimar Bagh. This proposed work will be taken up within 6 months.
2. One JSC is existing & functional in this JJ Basti.
3. The work of another new JSC is in progress in this JJ Basti.

Copy of the reply submitted by DUSIB dated 15.09.2029 is annexed herewith as ANNEXURE-1.

6. That, DPCC requested DUSIB to file detailed affidavit including action taken report before the Hon`ble Tribunal vide letter dated 05.10.2023. Copy of letter dated 05.10.2023 is annexed herewith as ANNEXURE-2.

7. That, DPCC has no role per se for removal of jhuggi / unauthorised encroachment directly/ indirectly.

8. It is therefore requested to this Hon`ble Tribunal that the present reply/ response may kindly be taken on record.


(Satender Kumar)

Sr. Environmental Engineer



Delhi Urban Shelter Improvement Board
Govt. of N.C.T. of Delhi
Office of The Executive Engineer, C-11
Rana PratapBagh, Delhi-110007
Email ID : eec11.dusib11@gmail.com
Cell No. : +91-8527393465

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Annexure-1

No. F/WC/4446/EEC-11/DUSIB/2023-24/D- 322

Dt:- 15/09/2023

To,

The Sr. Env. Engineer, CMC-III,
 Delhi Pollution Control Committee,
 Department of Environment,
 (Govt. of NCT of Delhi),
 5th Floor, ISBT Building,
 Kashmere Gate, Delhi-110006.

779/CMC-III
 20-9-23

Delhi Pollution Control Committee
Dairy No. 138922
20 SEP 2023
Omeg
Sign. of Receiving Officer ✓

Ref. No.: F.No.DPCC/CMC-III/NGT/OA-339/2023/1781-85 dt.08.08.2023.

Subject: Action Taken Report of DUSIB regarding nomination w.r.t. orders passed by Hon'ble NGT in O.A No.339/2023 in the matter "Deepti Gupta VS Ministry of Environment and Forest & Climate Change & Ors".

Sir,

In compliance of Hon'ble NGT order dated 19.7.2023 in OA no.339/2023, in the matter of Deepti Gupta Vs. Ministry of Environment & Forests and Climate Change & oths., joint inspection consisting of the following officials of Delhi Pollution Control Committee (DPCC), Delhi Jal Board (DJB), Municipal Corporation of Delhi (MCD) and Delhi Urban Shelter Improvement Board (DUSIB), was conducted on 18.08.2023.

The action taken report has been prepared as:

1. The estimate has been prepared for the work of to stop the discharge of domestic waste water of JJ Basti from site in question and divert to nearby Nalla/Drain adjacent to the CA block, Shalimar Bagh. This proposed work will be taken up within 6 months.
2. One JSC is exist & functional in this JJ Basti.
3. The work of another new JSC is in progress in this JJ Basti.

The action taken report has been submitted for information & further directions please.

[Signature]
 Executive Engineer/C-11

[Signature]
 21/9

[Signature]
 R.V.K.T

JEE-2

[Signature]
 22.9

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By Speed Post

	<p align="center">DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6 visit us at : http://dpcc.delhigovt.nic.in</p>	
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F. No. DPCC/CMC-III/NGT /OA-339/2023/ 1848

Dated: 05-10-23

To,

Annexure-2

Executive Engineer/C-11
Delhi Urban Shelter Improvement Board
Govt. of NGT o Delhi
Rana Pratap Bagh, Delhi-110007

Sub: Action Taken Report of DUSIB w.r.t order passed by Hon'ble NGT in O.A No.339/2023 in the matter "Deepti Gupta Vs Ministry of Environment and Forest & Climate Change & Ors."

Sir,

This has reference to your office letter No.F/WC/4446/EEC-11/DUSIB/2023-24/D-322 Dated 15.09.2023 bearing action taken report in respect of compliance of order dated 19.07.2023 passed by Hon'ble NGT in OA No. 339/2023 in the matter "Deepti Gupta Vs Ministry of Environment and Forest & Climate Change & Ors." In this regard you are requested to file detailed affidavit including action taken report on the behalf of DUSIB before the Hon'ble NGT under intimation to this office.


Env. Engineer
(CMC-III)

